1	2	3	4
11.	West Bengal	1	—
12.	Andaman and Nicobar Islands	1	—
13.	Lakshadweep	8	—
	Total	216	5

Village Electrification through Solar and Biogas energy

255. KUMAR DEEPAK DAS: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has any proposal for village electrification, through solar and biogas energy, in Assam;

(b) if so, the details thereof, with the mode of electrification; and

(c) whether the remote villages of Barpeta Nalbari, Chirang and Bongaigaon districts of the State would be included under such programme?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): (a) and (b) Yes, Sir. Under the Remote Village Electrification Programme of the Ministry, Central Financial Assistance of upto 90% of the costs of systems, has been approved for installation of solar homelighting systems in 1986 villages. The projects are being implemented in the state by the state identified implementing agencies, namely Assam Energy Development Agency, Assam State Electricity Board and the State Forest Department. No proposal has, however, been received from the state for using biogas energy for village electrification.

(c) 92 remote villages in the districts of Barpeta and undivided Kokrajhar and Bongaigaon, out of which the new district of Chirang has been carved out, are included in the list of villages for which financial assistance has been approved. No proposal has been received from the state implementing agencies for such assistance for any village in the district of Nalbari.

Power projects in Rajasthan

256. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of POWER be pleased to state:

(a) the details of power projects and programmes being implemented and still pending, which were proposed during the Tenth Five Year Plan by Government, for development of power in Rajasthan;

(b) whether Government has proposed to formulate and implement more power projects during the Eleventh Five Year Plan in the State, which is facing severe power shortage;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?